

कि कर्मचारी हित-निधि समितियों को मध्य रेलवे को इस योजना से प्रवगत करा दें।

Selection of Khalasis

2080. Shri Kunhan: Will the Minister of Railways be pleased to state:

(a) the number of applicants who were called for an interview on 6th October, 1956, in Bombay for the posts of Khalasis on the Western Railway;

(b) the number of successful applicants from amongst them who were sent for medical examination on the 31st May, 1957; and

(c) the number of those who were finally appointed?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 87 candidates were called for an interview on 3-10-1956 and not on 6-10-1956 as stated.

(b) 67.

(c) 45.

12 hrs.

CORRECTION OF A QUESTION

Shri C. D. Pande (Naini Tal): Mr. Speaker, Sir, with your permission I wish to make a correction in the question which I put yesterday regarding the divergence in the old and new maps of our northern border. What I said was that there was some discrepancy between the original map of India and the one which has been recently published. According to the new map, the Karokoram Pass has been shown on the border whereas that Pass was formerly shown about 40 miles inside the border and not away from the border.

Mr. Speaker: That is the correction that he wants to make.

12.01 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Supreme Court (Number of Judges) Amendment Bill, 1960 which has been passed by the Rajya Sabha at its sitting held on the 11th April, 1960".

BILL AS PASSED BY RAJYA SABHA LAID ON THE TABLE

Secretary: I lay on the Table of the House, the Supreme Court (Number of Judges) Amendment Bill, 1960, as passed by Rajya Sabha.

12.02 hrs.

DEMANDS FOR GRANTS*—contd.

MINISTRY OF IRRIGATION AND POWER— contd.

Mr. Speaker: The House will now proceed with further discussion and voting on the Demands for Grants under the control of the Ministry of Irrigation and Power.

Shri Basappa who was in possession of the House may continue his speech.

Since a number of hon. Members want to speak, I would urge hon. Members only to state their points and restrict their speeches to ten minutes if possible.

I would like to know from the hon. Minister whether he wants to intervene in the debate. The time allotted is 6 hours. The time taken already is 2 hours 20 minutes. The time that remains is 3 hours and 40 minutes. It is now 12.02 p.m., so, this will go on

*Moved with the recommendation of the President.